

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 12/241/NCLT/AHM/2016

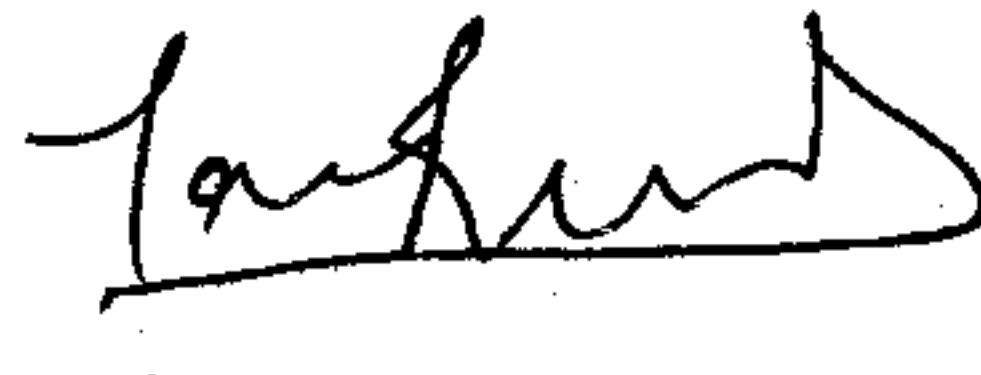
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Sureshbhai K. Patel & Ors.
V/s.
Amarnath Fab Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	TARUN H. RAWAT	A. R.	Petitioner & Ors	
2.				

ORDER


Authorised Representative Mr. Tarun Rawat present for Petitioner. None present for Respondents.

Authorised Representative Mr. Tarun Rawat filed Memorandum of Appearance for Petitioners.

No additional affidavit is filed on the aspect of the limitation and eligibility although three months time was given.

Heard learned Authorised Representative for petitioner before admission. No representation by the Respondents.

List the matter on 01.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of April, 2017.